	/ 🗆	iling under clause (	ra) of sub-regulation	(2) of regulation 12	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	7	6371705897	7	6250294900	70.03	0	121410997	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	1594946101	5	1576598889	17.66	0	18347212	0	Annexure 4
5	Operational creditors (Workmen)	20	3387207	19	2000262	0.02	0	1386945	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	114	51625689	113	31254163	0.35	0	20371526		<u>Annexure 6</u>
7	Operational creditors (Government Dues)	7	959130005	7	682881573	7.65	276181819	66613		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	192	4203563326	186	382683137	4.29	3607156660	213723528		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0		<u>Annexure 9</u>
Total		345	13184358225	337	8925712924	100.00	3883338479	375306821	0	